

(12)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/30/2016
NAME OF THE PETITIONER(S) : N.Kannan
NAME OF THE RESPONDENT(S) : Sri Selvanarayana Packaging P Limited & 8 others
UNDER SECTION : 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1) Sai Vihari
N. Cibi Vignno

Counsel for
petitioner

Sai V. I.

N. V. Subramanian (Respondent)

ORDER

Counsel for petitioner present. R4 present in person and stated that his counsel could not attend the Tribunal as he is held up in the High Court. He sought time for making submissions. Time is extended at request. Put up on 18.09.2017 at 10.30 A.M.

Member (Judicial)

bc